

S.No.7

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-04-2024 AT 02:30 PM**

**CP(IB) No.231/9/HDB/2023**

**AND**

**IA(IBC) 348/2024 in CP (IB) No. 231/9/HDB/2023**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

BEML Midwest Limited

**...Operational Creditor**

**AND**

Midwest Granite Private Limited

**...Corporate Debtor**

**C O R A M:-**

SH. PRAVEEN GUPTA , HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**ORDER**

**CP(IB) No.231/9/HDB/2023**

Learned Counsel Mr Bhupesh for Operational Creditor present through Video Conference.

Learned Counsel Ms Nishitha, for Corporate Debtor present physically.

Rejoinder if any be filed within 10 days thereafter and the advance copies to be served to the other side. Matter adjourned to 28.05.2024.

**IA(IBC) 348/2024**

In advertently this IA was listed today. On 13.02.2024 this IA was already allowed. Hence registry is directed to remove it from the cause list.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**